

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.366/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2ND AUGUST, 2018, 10:30
A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | V.A Packaging Product Pvt Ltd -Vs- ROC, WB | | |
| Under Section | 252 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. CS Mahan Ran Gauri PCs Appdw Co 21/8/18

S.No.122 – Appeal No.366/KB/2017 – VA Packaging Product Pvt. Ltd. Vs. ROC West Bengal

ORDER

Ld. Pr. C.S. appeared for the appellant company.

ROC has filed the report. Perused records.

Fix for further consideration on Wednesday 5th September, 2018.

Sd

(Madan B. Gosavi)
Member (Judicial)